

**PROFORMA-IV**

**STATEMENT OF DEBTS AND OTHER LIABILITIES FOR THE YEAR ENDING ON 31st MARCH 2011**

Name of the M.L.A. **BAR KUWAR SAGRAI**

As on 31/3/2011

| Sl. No. | Amount    | Name and Address of Creditor | Date of in during Details of Liability | Transaction | Remarks           |
|---------|-----------|------------------------------|--|-------------|-------------------|
| 1       | 2         | 3                            | 4                                      | 5           | 6                 |
| 01      | 500000.00 | Vidhan Sabha                 | March 2011                             |             | Vehicle Loan      |
| 02      | 400000.00 | Pulmati Sagrai               | Jan 2010                               |             | To clear old dues |
| 03      | 398000.00 | Kunti Bodra                  | Jan 2010                               |             | "                 |
| 04      | 300000.00 | Ravindra Sagrai              | Jan 2010                               |             | "                 |

Date: 22/12/2011.

Signature *Bar Kuwar Sagrai*

Note :

1. In column- 6 , information regarding permission, if any, obtained from or report made to the competent authority may also be given.
2. The Statement should also include various loans and advances available to Public Servants, like advance for purchase for purchase of conveyance , house building advance, etc.(other than advances of pay and travelling allowances), and loans on life insurance Policies and fixed deposits, etc.